

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-06

New IA-2374/2021 New IA-2372/2021

In

IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayon Software Experts India Pvt. Ltd

Vs.

M/s. Vas Data Services Pvt. Ltd.

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 01.06.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA-2374/2021 New IA-2372/2021:-

Heard the submissions made by the Counsel for the Applicants. Counsel for the Applicants is yet to serve copies of the Application to the respondents. Therefore, the Counsel for the Applicants is directed to file an affidavit of service and let these two Applications in CA No.2372/2021 and 2374/2021 be posted on 8th June, 2021.

The respondents are also directed to file their response/reply before the said date.

List the matter on 8th June, 2021.

-SD-

(NARENDER KUMAR BHOLA)

MEMBER (TECHNICAL)

-SD-

(P.S.N PRASAD)

MEMBER (JUDICIAL)